

**SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE FIRST QUARTER ENDING, 2024**

| Sl. No. | Name of the Court    | Opening Balance as on 01/01/2024 | Institution from 01/01/2024 to 31/03/2024 | Disposal from 01/01/2024 to 31/03/2024 | Pendency at the end of March, 2024 |
|---------|----------------------|----------------------------------|---|--|------------------------------------|
| 1.      | HIGH COURT OF SIKKIM | 01                               | --  | --                                     | 01                                 |



  
**Deputy Registrar (J)**  
**High Court of Sikkim**  
**Gangtok**